

**GOVERNMENT OF INDIA
LAW , JUSTICE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2944
ANSWERED ON:10.08.2000
AMENDMENT IN INDIAN EVIDENCE ACT
NIKHIL KUMAR CHOUDHARY

Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether the Government propose to make amendments in Indian Evidence Act;
- (b) if so, the details thereof, and
- (c) the steps taken by the Government in this regard?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (INDEPENDENT CHARGE) AI
MINISTER OF STATE OF THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (INDEPENDENT CHARGE) AIR
JAITLEY)

- (a): No, Sir.
- (b): Does not arise.
- (c): Does not arise.